O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE
RAJYA SABHA
UNSTARRED QUESTION NO-2094
TO BE ANSWERED ON 06/08/2021

WRONG CALCULATION OF YIELDS UNDER PMFBY

2094. SMT. PHULO DEVI NETAM:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether it is a fact that under the Pradhan Mantri Fasal Bima Yojana (PMFBY), there have been many cases of insurance companies making payments to farmers by wrongly calculating the yield and the number of such cases that have been settled;

(b) if so, the details of last five years, State-wise and company-wise;

(c) whether it is a fact that many States have also discussed with the officials of the Ministries in this regard; and

(d) if so, the decisions taken in the above meetings, the details thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

(a) to (d) : As per provisions of Pradhan Mantri Fasal Bima Yojana (PMFBY) yield data based on requisite number of Crop Cutting Experiments (CCEs) for calculation of claims is furnished by the concerned State government. However, losses due to localized risks of hailstorm, landslide, inundation, cloud burst & natural fire and post-harvest losses are calculated on individual insured farm basis based on the report of the joint committee of State Government and insurance company representatives.

However, Government undertakes close monitoring of the scheme and resolves the yield data related issues between State Government and insurance companies through Technical Advisory Committee (TAC) at Central level.

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